

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:614

ANSWERED ON:27.07.2005

SETTING UP OF NATIONAL DRUG REGULATORY AUTHORITY

Adsul Shri Anandrao Vithoba;Badi Shri Rajendra Kumar;Chowdhury Shri Adhir Ranjan;Muqueem Shri Mohammed;Singh Shri Ganesh;Singh Shri Uday;Yadav Shri Sita Ram

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has announced in the consultative meeting recently held in June, 2005 that the Government proposes to set up an independent National Drug Regulatory Authority to make drug regulations more stringent to ensure quality and standard in the drug industry with the assistance of US Food and Drug Administration;

(b) if so, the details thereof alongwith its terms and conditions ; and

(c) the time by which the authority is likely to be set up?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE(SMT. PANABAKA LAKSHMI)

(a) : While inaugurating the meeting of Drugs Consultative Committee held on 23rd and 24th June, 2005 at New Delhi, Hon'ble HFM had informed the participants that the Ministry of Health is seriously examining the possibility of setting up of a Central Drug Administration/National Drug Authority on the lines suggested in the Mashelkar Committee report.

(b)&(c): The details of the aforesaid regulatory mechanism are under finalization. No deadline has been fixed for setting up of such a regulatory mechanism.